

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI RAVICHANDRAN RAMASAMY** **SHRI. JYOTI KUMAR TRIPATHI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/40/KOB/2021
SECTION	213 (b) C/ACT
NAME OF PARTIES	M M ABDUL BASHEER V/S INKEL LIMITED & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, ANU BALAKRISHNAN, ANGEL SHAJI, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	P H ARAVINDH PANDIAN, .ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHANDRAN, SHALLET K SAM, SARANYA BABU

15th JULY 2024

O R D E R

IA(C/ACT)/02/KOB/2023 in CP/40/KOB/2021

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter along with the main CP for further consideration on **23.08.2024**.

COMP.APPLN/10/KOB/2022 in CP/40/KOB/2021

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration along with the main CP on **23.08.2024**.

(2)

IA(C/ACT)/47/KOB/2022 in CP/40/KOB/2021

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration along with the main CP on **23.08.2024**.

CP/40/KOB/2021

Learned proxy Counsel, Mr. Noel Shaju appears on behalf of the Petitioner through virtual mode. Learned proxy Counsel, Mr. Abhishek appears through virtual mode on behalf of the respondents.

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration on **23.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**